

Date of
Order

Orders

17 ⁵/₉₅

Mr. Mahesh Sharma - Brief holder for
Mr. Bharat Singh - Counsel for the applicant.

D. B. not formed put up
for a
hearing on 24/5/95.

Court House

24.5.95

Mr. Bharat Singh, Counsel for
the Applicant

The learned Counsel for the
Applicant wants to withdraw the
O.A. The O.A. is dismissed as
withdrawn. The applicant has
not made any representation
for the Dept. for payment of
outstanding Bills. He will
represent to the concerned
authorities who may dispose of
his representation within
reasonable period. Say 3 months
from now, with liberty to approach
the Tribunal when his representation
does not have any reply.

(Rattan Prasad)
Member (J)

(N. K. VERMA)
Member Adm.

Part II and III destroyed
in my presence on 26/12/95
under the supervision of
section officer as per
order dated 4/9/95.

Section officer (Record)

94 dt order
sent to pet
94 dt order
along with OA
pages 1 to 16
sent to Regd
1 to 5 Regd

AD Viale

NO 263

alt 1/6/95

3/7/95